

ITEM NO.47

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 153/2024

CHHABIRAM PAL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(Krishan Pal Mavi, AOR, HAS BEEN APPOINTED AS AMICUS CURIAE.)

Date : 27-08-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Krishan Pal Mavi, AOR

For Respondent(s)

Mr. Ankit Goel, AOR

Mr. Nikhil Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Original records have been received from the Trial Court.

Await original records from the High Court. Issue D.O.
letter.

Parties may file additional documents in the meantime.

List again on 17.10.2024.

SUJATA SINGH
Registrar

HJ